## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 153 OF 2018**

Dated: 9<sup>th</sup> July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Kamalanga Energy Ltd. & Anr. ....Appellant(s)

Vs.

Central Electricity Regulatory Commission ....Respondent(s)

& Ors.

Counsel for the Appellant(s) : Ms. Raveena Dhamija

## **ORDER**

Issue notice to the Respondents returnable on 14.08.2018. Dasti, in addition, is permitted.

List the matter on 14.08.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk